

THE FIFTH SCHEDULE

(See Section 23)

AMENDMENT OF THE CONSTITUTION (SCHEDULED CASTES) ORDER, 1950

In the Constitution (Scheduled Castes) Order, 1950, in the Schedule,—

(i) in Part III relating to State of Bihar, in item No. 5, the brackets and words” (excluding North Chhotanagpur and South Chhotanagpur divisions and Santal Parganas district)”, shall be omitted;

(ii) after Part VI, Himachal Pradesh, the following shall be inserted, namely:—

“PART VIA –Jharkhand

1. Bantar

¹[2. Bauri]

3. Bhogta

4. Bhuiya

5. Chamar, Mochi

¹[6. Chaupal]

¹[7. Dabgar]

8. Dhobi

9. Dom, Dhangad

10. Dusadh, Dhari, Dharhi

11. Ghasi

12. Halalkhor

¹[13. Hari, Mehtar, Bhangi]

14. Kanjar

¹[15. Kurariar]

16. Lalbegi

17. Musahar

18. Nat

19. Pan, Sawasi

20. Pasi

21. Rajwar

22. Turi.”

1. Subs. by notification No. G.S.R. 675(E) (w.e.f. 19-8-2003).